

MINUTES OF THE MEETING NO. 04 (2019-20) OF EXPORT FACILITATION COMMITTEE (EFC)
HELD ON 26.07.2019 at 3:00 PM AT UDYOG BHAWAN, NEW DELHI

Meeting No. 04(2019-20) of EXIM Facilitation Committee (EFC) held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 26.07.2019 at 3:00 PM in Room No. 11, H-Wing, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- (ii) Shri Yogesh Kumar, JSO, DoAH&D

In attendance:

- (i) Shri Arunoday Goswami, Joint DGFT
- (ii) Shri Arvind Shukla, Dy. DGFT
- (iii) Shri Vinod Kumar Sharma, FTDO

3. Altogether 38 applications (including 29 deferred cases) were considered by the EFC, out of which 06 cases has been approved (including 3 post facto), 05 has been rejected, 02 cases closed and remaining 25 cases has been deferred due to want of comments/NOC from the concerned administrative Ministry / Department or in await of information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

S. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Decision of EFC / remark
1.	M/s Sagoma Impex Pvt Ltd., Gujarat F.No – 01/91/110/195/AM19/EC	6 MT onion seeds	17.01.2019	Deferred due to want of comments / NOC from DoAC&FW.
2.	M/s Syngenta India Limited, Pune F. No. 01/91/110/218/AM19/EC	4.250 MT of Rice Seeds	28.02.2019	Deferred due to want of comments / NOC from DoAC&FW..
3.	M/s VNR SEEDS PRIVATE LIMITED , RAIPUR, CHHATTISGARH 01/21/101/50023/AM20/	1. RICE PADDY SEEDS - 15126 PADDY 100.000 K.G 2. RICE PADDY SEEDS - 9570 PADDY 100.000 K.G 3. RICE PADDY SEEDS - 12686 PADDY 100.000 K.G 4. RICE PADDY SEEDS - 15144 PADDY 100.000 K.G 5. RICE PADDY SEEDS - 15233 PADDY 100.000 K.G	03.05.2019	Deferred due to want of comments / NOC from DoAC&FW.

4.	M/s VNR SEEDS PRIVATE LIMITED , RAIPUR, CHHATTISGARH 01/21/101/50037/AM20/	1. HYBRID RICE SEEDS VNR 9570 PADDY 180000.000 K.G	17.05.2019	Deferred due to want of comments / NOC from DoAC&FW.
5.	M/s 5P HORTIPLEX, , COIMBATORE / TAMIL NADU 01/21/101/50032/AM20/	1. SEEDS - SANTALUM ALBUM (SANDAL WOOD TREE) SEEDS - SANTALUM ALBUM (SANDAL WOOD TREE) 200.000 K.G	11.05.2019	Deferred due to want of comments / NOC from DoAC&FW..
6.	M/s 5P HORTIPLEX, , COIMBATORE / TAMIL NADU 01/21/101/50047/AM20/	1. CASHEW NUT SEEDS CASHEW NUT SEEDS 600.000 K.G	27.05.2019	Deferred due to want of comments / NOC from DoAC&FW.
7.	M/s MALAV SEEDS PVT.LTD., , RATLAM, M.P. 01/21/101/50075/AM20/	1. ONION SEED VARIETY-BOMBAY RED 25000.000 K.G 2. HYBRID ONION SEED VARIETY-ROSE DIAMOND 700.000 K.G 3. HYBRID ONION SEED VARIETY-RAMBO 1500.000 K.G 4. HYBRID ONION SEED VARIETY-GOLDEN BALL 2000.000 K.G 5. ONION SEED VARIETY RED WONDER 7000.000 K.G	12.07.2019	Deferred due to want of comments / NOC from DoAC&FW.
8.	M/s SEEDWORKS INTERNATIONAL PRIVATE LIMITED , MEDCHAL, TELANGANA 01/21/101/50039/AM20/	1. PADDY ORIZA SATIVA TH 82 HYBRID 400000.000 K.G 2. PADDY ORIZA SATIVA US 88 HYBRID 200000.000 K.G	21.05.2019	Deferred due to want of comments / NOC from DoAC&FW.
9.	M/s NATH BIO-GENES (INDIA) LTD. , AURANGABAD, MAHARASHTRA. 01/21/101/50038/AM20/	4000 kg Onion Seeds	18.05.2019	Deferred As the NOC was received on 13.09.2018 and the applicant has filed application for grant of export license on 18.05.2019. So, EFC has decided to call for fresh NOC from DoAC&FW.
10.	M/s Siddhartha & Co, (NEAR MADARSA) SILIGURI, W.B. 01/21/101/50067/AM20/	1. Non Basmati Rice Paddy Other than seed quality 1000.000 M.T	19.06.2019	DoAC&FW vide OM No. 1-79/2015 SD . IV (Pt.) dated 04.07.2019. Accordingly case was approved with the approval of Chairman EFC on post facto basis. EFC has approved the case on Ex-Post Facto basis.

11.	M/s VIKASH KUMAR , EAST CHAMPARAN,BIHAR 01/21/101/50068/AM20/	1. Non Basmati Rice Paddy (other than seed quality) Non Basmati Rice Paddy (other than seed quality) 5000.000 M.T	20.06.2019	DoAC&FW vide OM No. 1-79/2015 SD . IV (Pt.) dated 04.07.2019. Accordingly case was approved with the approval of Chairman EFC on post facto basis. EFC has approved the case on Ex-Post Facto basis.
12.	M/s VASAVI SEEDS , , KARNATAKA STATE 01/21/101/50072/AM20/	1. ONION SEEDS AGRI FOUND DARK RED 1750.000 K.G 2. ONION SEEDS RED ONION 2500.000 K.G 3. ONION SEEDS AGRI FOUND LIGHT 2000.000 K.G	05.07.2019	Approved as per the NOC received from DoAC&FW vide OM NO. 1-121/2019-SD.IV (241th EXIM – b (xii)) dated 20.05.2019 for export of 6250 Kg Onion Seeds to Srilanka.
13.	M/s MANJU SEEDS , KARNATAKA 01/21/101/50071/AM20/	1. ONION SEEDS RED ONION 2500.000 K.G 2. ONION SEEDS AGRI FOUND DARK RED 2250.000 K.G 3. ONION SEEDS AGRI FOUND LIGHT RED 1500.000 K.G	05.07.2019	Approved as per the NOC received from DoAC&FW vide OM NO. 1-121/2019-SD.IV (241th EXIM – b (xiii)) dated 20.05.2019 for export of 6250 Kg Onion Seeds to Srilanka.
14.	M/s Jabs International Pvt Ltd., Maharashtra F. No. 01/21/101/50070/AM20	Cumin Seeds	26.06.2019	Closed. As per the ITC (HS) export policy, 2018 export of cumin seeds is free and does not require license from DGFT. A letter to be sent to the firm.
15.	M/s PHI Seeds Pvt Ltd., Telangana F.No 01/21/101/50077/AM20/EC	200000 Kg Hybrid Rice Paddy Seeds	24.07.2019	Deferred due to want of comments / NOC from DoAC&FW.
16.	M/s PHI Seeds Pvt Ltd., Telangana F.No 01/21/101/50078/AM20/EC	100 Kg Hybrid Rice Paddy Seeds	24.07.2019	Deferred due to want of comments / NOC from DoAC&FW.
17.	M/s PHI Seeds Pvt Ltd., Telangana F.No 01/21/101/50079/AM20/EC	10 Kg Hybrid Rice Paddy Seeds	24.07.2019	Deferred due to want of comments / NOC from DoAC&FW.

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Department of Animal Husbandry and Dairying

18	M/s. Vijani Exim Private Ltd., Delhi F. No. 01/91/110/66/AM19/EC	1000 Buffalo (M&F)	06.03.2019	Deferred due to want of comments / NOC from DoAH&D
19	M/s JAFFERBHOY SALEHBHOY & CO , MUMBAI MAHARASHTRA, MAHARASHTRA 01/21/101/50007/AM20/	1. CATTLE FEED (WHEAT BRAN) CATTLE FEED (WHEAT BRAN) 22.000 M.T	12.04.2019	Deferred due to want of comments / NOC from DoAH&D
20	M/s TRADE IMPEX , KOLKATA, WEST BENGAL 01/21/101/50021/AM20/	1. WHEAT BRAN WHEAT BRAN 10000.000 M.T	02.05.2019	Deferred due to want of comments / NOC from DoAH&D
21	M/s PEDIGREESTAR EQUINES PRIVATE LIMITED , MUMBAI, MAHARASHTRA 01/21/101/50066/AM20/	1. LIVE RACE HORSES (THOROUGHBRED) 3.000 Number	18.06.2019	Deferred due to want of comments / NOC from DoAH&D

Ministry of Environment Forest and Climate Change

22.	M/s K VISWANATHA REDDY , CUDDAPAH, ANDHRA PRADESH 01/21/101/80004/AM19/	1. Red Sanders Logs - Patta Land Red Sanders wood in log, exclusively of cultivation origin obtained from Pattaland 32.976 M.T	31.03.2019	Rejected. As the firm is not responsive to the queries raised by DGFT
23.	M/s ARGOS INTERNATIONAL MARKETING PVT.LTD. , SANTACRUZ EAST MUMBAI, MAHARASHTRA 01/21/101/50031/AM20/	1. RED SANDERS WOOD LOG PIECES RED SANDERS WOOD LOG PIECES 4674.790 K.G	08.05.2019	Deferred due to want of information from the firm.
24.	M/s RAATI RAJAN IMPEX , KOLKATA, WEST BENGAL 01/21/101/50012/AM20/	1. RED SANDERS WOOD FROM PATTALAND Value added products of Red sanders wood in Furniture Sizes and planks from cultivation origin 82000.000 K.G	22.04.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
25.	M/s Shanti Trading, Navi Mumbai F. No. 01/91/110/183/AM19/EC	3000 MT waste Paper	18.12.2018	Rejected on the basis of comments received from Line Ministries.
26.	M/s Singha Enterprise, Delhi F.No	1000 MT Recovered Paper or Paperboard for FOB value of USD	08.02.2019	Rejected on the basis of comments received from Line Ministries.

	01/91/110/216/AM19/EC	140000		
27.	M/s Indian Mineral Export Co. , Kerala F.No. 01/91/110/221/AM19/EC	5 Kgs of Sandalwood Oil for FOB value of USD 27125	28.02.2019	Deferred due to want of information from the firm
28.	M/s Serum Institute of India Pvt. Ltd, Pune F. No 01/21/101/50060/AM20/E C	Vero Cell Line CCL-81 Vero Cell Line CCL-81, 72 LTR IN 300 TISSUE CULTURE FLASKS X 20 MILLION CELLS=6000 MILLION CELLS	10.06.2019	Approved on the basis of NOC received from MoEF&CC (WL Div.) vide OM No. 3-82/2018/WL dated 24.07.2019 for export of Vero Cell Line CCL – 81 to Egypt.
29.	M/s ALBANY MOLECULAR RESEARCH HYDERABAD RESEARCH CENTR , MAHARASHTRA, MAHARASHTRA 01/21/101/50022/AM20/	1. Bromofluoromethane (Bromofluoromethane) 66.440 K.G	03.05.2019	MoEF&CC (Ozone Cell) vide OM No. 11/14/2017 – OC dated 08.07.2019 has conveyed their NOC for export of 66.44 Kg Bromofluoromethane to Singapore. Accordingly case was approved with the approval of Chairman EFC on post facto basis. EFC has approved the case on Ex-Post Facto basis.
30.	M/s Gujarat Fluoro Chemicals , Gujarat F.No. 01/21/101/50018/AM20/E C	500 MT Asahiklin – 225 Feedstock	25.04.2019	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
31	M/s MAGNUM INTERNATIONAL , GHATKOPAR E, MAHARASHTRA 01/21/101/50073/AM20/	1. WASTE PAPER (NEWS PAPER) 1000.000 M.T		Rejected on the basis of comments received from Line Ministries.

Ministry of Petroleum and Natural Gas

32.	M/s GODAVARI BIOREFINERIES LIMITED. , MUMBAI 01/21/101/50013/AM20/	1. ETHANOL 99.5% (MIN) (DENATURED) 80 NOS OF NEW HDPE DRUMS EACH WITH 230 LITERS OF ETHANOL 99.5% (MIN) (DENATURED) 18400.000 Litre	23.04.2019	Rejected on the basis of comments received from MoPNG.
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Ministry of Textile

33.	M/s National Silkworm Seed Org., Bangalo 01/21/101/50028/AM20/EC	Mulberry Silkworm Eggs Bivolrine Hybrid	06.05.2019	Deferred due to want of comments / Noc from Ministry of Textile (Silk Division)
34.	M/s National Silkworm Seed Org., Bangalo 01/21/101/50026/AM20/EC	Mulberry Silkworm Eggs Bivolrine Hybrid	06.05.2019	Deferred due to want of comments / Noc from Ministry of Textile (Silk Division)
35.	M/s National Silkworm Seed Org., Bangalo 01/21/101/50027/AM20/EC	Mulberry Silkworm Eggs Bivolrine Hybrid	06.05.2019	Deferred due to want of comments / Noc from Ministry of Textile (Silk Division)

Ministry of Ayush

36.	M/s Jagdish Commercial Services, Punjab F. No. 01/21/101/50029/AM20	150 MT Nux Vomica Seeds	06.05.2019	Deferred due to want of comments / NOC from Ministry of Ayush
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Ministry of Mines

37	M/s PJ Mineral International Pvt. Ltd., Orissa F. No. 01/21/101/50076/AM20/EC	5000 MT Chromite Sand	14.07.2019	Deferred due to want of comments / NOC from Ministry of Mines.
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Ministry of Fertilizers

38	M/s Hexagon Nutrition (Exports) Pvt. Ltd., Tamil Nadu F.No 01/21/101/50080/AM20/EC	190 MT Potassium Chloride Grade	25.07.2019	Closed. As the item to be exported is free and does not require license from DGFT. A letter to be sent to the firm.
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Note :

- (i) **Deferred cases :** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.
- (ii) **Approved cases:** Written permissions for cases approved by EFC is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.
- (iii) **Approved post-facto :** Cases shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.
- (iv) **Dropped.** Cases shown as Dropped implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.
- (v) **Rejected.** Cases which are shown as Rejected implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.
- (vi) **Closed.** Cases which are shown as Closed implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

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